

Date

Office Report

Orders

Dated: 16-3-98 (20)

Shri S.P. Sarsena, Counsel for the applicant. Shri R.R. Shetty for Shri R.R. Shetty, Counsel for the respondents.

Today the learned Counsel for the applicant has submitted that the applicant has already been appointed, and he does not press this O.A., since the O.A. has become infructuous. Shri Shetty, Counsel for the respondents concedes that the applicant has been appointed.

For the above reasons, the application is disposed of having become infructuous.

M.R. Kolhatkar

(M.R. Kolhatkar)

M(A)

(R.L. Vaidyanatha)

Vc

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Order/Judgement despatched to Applicant/Respondent(s)

on 24/3/98

01/04/98